

ITEM NO.53

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).33471/2011

(From the judgement and order dated 24/08/2011 in NOM No.4807/2005,LCS No.5563/2005,AFO No.1124/2010 of The HIGH COURT OF BOMBAY)

ESHA EKTA APPARTMENTS CHS LTD.& ORS.

Petitioner(s)

VERSUS

MUN.CORP.OF MUMBAI & ANR

Respondent(s)

(With office report)

WITH

SLP(C) NO. 33601 of 2011

SLP(C) NO. 33940 of 2011

SLP(C) NO. 35324 of 2011

SLP(C) NO. 35402 of 2011

(With prayer for interim relief and office report)

Date: 23/04/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s)
in SLP 33471/2011

Dr. A.M.Singhvi, Sr. Adv.
Mr. Santosh Paul, Adv.
Mr.Kamlesh Kharde, Adv.
Mr. Arvind Gupta, Adv.
Ms. Mohita Bagati, Adv.
Mr. Harish Pandey,AOR

In SLP 33601 and
33940/2011

Mr. Santosh Paul, Adv.
Mr.Kamlesh Kharde, Adv.
Mr. Arvind Gupta, Adv.
Ms. Mohita Bagati, Adv.
Mr. Harish Pandey,AOR

In SLP 35402 and
35324 of 2011

Mr. Abhimanyu Bhandari, Adv.
Mr. Samanvya Dwivedi, Adv.
Mr. Naveen Kumar, AOR

For Respondent(s)

Mr. Harish N. Salve, Sr. Adv.
Mr. U.U. Lalit, Sr. Adv.

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Ms. Kavita Wadia,Adv.
Mr. Chitnis, Adv.
Ms. Manmeet Arora, Adv.

Mr. Pallav Shishodia, Sr. Adv.
Mr. S.Sukumaran, Adv.
Mr. Anand Sukumar, Adv.
Mr. Bhupesh Kumar Pathak, Adv.
Ms. Meera Mathur ,AOR

Mr. Bhagwati Prasad, Sr. Adv.
Mr. Kumar Kartikey, Adv.

Mr.Pushpinder Singh, Adv.
Mr. Kshtij Bishnoi, Adv.
Mr. Merusagar Samantray, AOR

UPON hearing counsel the Court made the following
O R D E R

Record of Writ Petition No. 6550 of 2010 filed by
the SLP petitioners has been received.

Shri Harish Salve, learned senior counsel appearing
for one of the contesting respondents very graciously stated
that his instructing counsel will get prepared separate
volumes of the record of Writ Petition No. 6550 of 2010 and
make available the same to the counsel for SLP petitioners
and the respondents.

The parties may file affidavits in Writ Petition No.
6550 of 2010 within a period of six weeks from today.

List these cases on 24.07.2012.

(Parveen Kr.Chawla)
Court Master

(Phoolan Wati Arora)
Court Master